

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
O.A.No.538/2013**

Friday, this the 17th day of January, 2014

C O R A M :

**HON'BLE MR.JUSTICE A.K BASHEER, JUDICIAL MEMBER
HON'BLE MR.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

G.Sanal Kumar
S/o.P.N.G Kurup
Post Graduate Teacher (English)
Kendriya Vidyalaya
Porbandar
Permanent Address: "KARTHIKA", Kolichira
Azhoor P.O, Perunkuzhi
Chirayinkeezh, Trivandrum District
Pin – 695 035

- Applicant

(By Advocate Mr.T.C.Govindaswamy)

Versus

1. The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi – 110 016
2. The Joint Commissioner
Kendriya Vidyalaya Sangathan
18 – Institutional Area
Shaheed Jeet Singh Marg
New Delhi – 110 016
3. The Deputy Commissioner
Kendriya Vidyalaya Sangathan
Ernakulam Region
Kadavanthra
Cochin – 682 020
4. Ms.Anitha Kumari
Post Graduate Teacher (English)
Kendriya Vidyalaya, Adoor P.O
Pathanamthitta District
Pin – 691 523

- Respondents

(By Advocate M/s.Iyer & Iyer for R 1-3 and Mr.P.Ramakrishnan for R-4)

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This application having been heard on 17th January, 2014 this Tribunal on the same day delivered the following :-

ORDER

BY HON'BLE MR.JUSTICE A.K BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration, learned counsel for the applicant seeks permission to withdraw the Original Application with liberty to pursue the matter further before the appropriate forum, if so advised. Permission is granted.

2. The Original Application is dismissed as withdrawn in the above terms.


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE A.K.BASHEER
JUDICIAL MEMBER

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